

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 29.07.2019

**CAUSE LIST - 2**

PRESENT: 1. Hon'ble Member (J) Shri Rajeswara Rao Vittanala  
2. Hon'ble Member (T) Dr Ashok Kumar Mishra

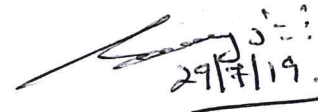
CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB)No. 66/BB/2017	For hearing IA 297/19 – For avoidance of undervalued transaction	Sec 7 of I&B code 2016	Axis Bank Ltd	Cyril Amarchand Mangaldas Sanjay Kumar Mishra, RP	Lotus Shopping Centres Pvt. Ltd.	Thiru & Thiru, Advocates Maneesha Kongovi advocate for RP

SANJAY K MISHRA (LIQUIDATOR)

ADVOCATE FOR PETITIONER/s:

MANEESHA KONGOVI  
FOR LIQUIDATOR

TANVI KISHORE  
FOR CYRIL AMARCHAND MANGALDAS  
ADVOCATE FOR RESPONDENT/s:

  
29/7/19.





**ORDER**

Heard Ms. Maneesha Kongovi, learned Counsel for the Liquidator and Shri Sanjay K. Mishra, Liquidator and Ms. Tanvi Kishore, learned Counsel for the Petitioner. Post the case on **21.08.2019.**



**MEMBER(T)**

Puja

**Verified**

  
**Court Officer**



**MEMBER(J)**